average of less than 14,000, and the operating area is 50 sq. km. per branch, making it virtually impossible for a farmer to visit a bank in times of need. Moreover, many branches are under-staffed causing further misery to the farmers. The banks also do not issue cards and the loan sanctioned is only for a season and not for the whole year and the amount sanctioned is not adequate.

It is, therefore, urged that the Government should immediately look into these matters and initiate immediate effective steps for smooth credit disbursement and should also open more bank branches, especially in remote areas with adequate staff, so that the farmers in Assam can avail themselves of the bank credit facilities.

#### RE. HIKE IN PETROL AND DIESEL PRICES - Contd.

MR. DEPUTY CHAIRMAN: Hon. Members, now we will take up Statutory Resolution and The National Food Security Bill. Please ... (Interruptions)... बेटिए, बेटिए।...(ट्यवधान)... All of you please sit down. आप लोग बेटिए।...(ट्यवधान)... Now we have to take up ... (Interruptions).... Please sit down. ... (Interruptions).... All of you please sit down. Hon. Members, now we have to take up Statutory Resolution and National Food Security Bill. The House knows that both will be discussed together, but I will call the first person who has given the Notice to move the Resolution. If he is not there, then the next person, i.e. Shri Ravi Shankar Prasad will move the Resolution. We are going to take up the Statutory Resolution and The National Food Security Bill.

Shri Ram Jethmalani to move the Statutory Resolution. Is he present? ... (Interruptions)... He is not present. Shri Ravi Shankar Prasad to move the Resolution.

SHRI RAVI SHANKAR PRASAD: Sir, I am making a request to you. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please. ... (Interruptions)...

SHRI RAVI SHANKAR PRASAD: I am making a request to you. In my place, the hon. Leader of the Opposition will speak, Sir.

MR. DEPUTY CHAIRMAN: I think the House agrees on that. The hon. Leader of the Opposition to move the Statutory Resolution.

श्री साविर अली (बिहार) : सर, मैं आपसे जानना चाहता हूं...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please. आप बैटिए।...(त्यवधान)...

श्री साबिर अली : सर, मैं आपसे एक मिनट का समय मांगता रहा...(व्यवधान)...

श्री उपसभापति : कृपया, आप बैठिए।...(व्यवधान)...

श्री साविर अली : सर, पेट्रोलियम पर बोलने का मौका मुझे नहीं दिया गया...(व्यवधान)...यह मामला इस देश से जुड़ा हुआ है।...(व्यवधान)...मामला पेट्रोलियम से जुड़ा हुआ है।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No. ... (Interruptions)...

श्री साविर अली : यह मामला व्यवस्था से जुड़ा हुआ है, इसलिए मैं आपसे इस पर बोलने के लिए आधा मिनट का समय मांग रहा हूं।...(व्यवधान)

श्री उपसभापति : आप एलओपी को सुन लीजिए।...(व्यवधान)...आप बैटिए।...(व्यवधान)... Don't behave like this. ... (Interruptions)... It is indiscipline. बैटिए, बैटिए। आप एलओपी को सुन लीजिए।...(व्यवधान)... No, no. It is not going on record. ... (Interruptions)...

# श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: That is not going on record. ... (Interruptions)...

#### श्री साबिरअली : \*

MR. DEPUTY CHAIRMAN: No. ... (Interruptions)... It is not going on record. Take your seat.

#### श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: Please. It is not going on record. You sit down.

# श्री साबिर अली : \*

श्री उपसभापति : वह रिकॉर्ड में नहीं जा रहा है, तो फिर आप क्यों बोल रहे हैं?...(व्यवधान)...इस तरह से बोलने से क्या फायदा है।...(व्यवधान)...नहीं, नहीं, आप बैठिए।...(व्यवधान)...

# श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: You are wasting time. ... (Interruptions)... Don't waste the time of the House.

<sup>\*</sup>Not recorded.

[2 September, 2013]

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No, please.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: I request his Party leaders to ask him to sit down.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No, please.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No, no. I have given the floor to the hon. LoP. ... (Interruptions)... Please sit down.

श्री साविर अली : \*

MR. DEPUTY CHAIRMAN: What is this?

श्री साबिर अली : \*

श्री उपसभापति : आप ज़ीरो ऑवर के लिए नोटिस दे दीजिए।...(व्यवधान)...This is not going on record.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: But, what is this? Sit down.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: It is not going on record. You sit down.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: Please take your seat. What is this?

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: It is very bad. Very unfortunate! One Member...

श्री साबिर अली : \*

श्री उपसभापति : आप बैठिए।...(व्यवधान)...

श्री साबिर अली : \*

<sup>\*</sup>Not recorded.

श्री उपसभापति : आप बैठिए।...(व्यवधान)...आप फ्रेश नोटिस दे दीजिए।...(व्यवधान)...

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No, no. That is not going on record.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No, no. It is indiscipline.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: It is the height of indiscipline.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No. Height of indiscipline! ...(Interruptions)... Don't behave like that.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: No. ... (Interruptions)... You sit down there.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: I am asking you to sit down.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: I am saying, you sit down there.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: You sit down there.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: I will have to expel you if you behave in this way. ... (Interruptions)... Sit down there.

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: Do you want me to expel you? ... (Interruptions)... What are you doing? ... (Interruptions)... Very bad! I would request his seniors to advise him. ... (Interruptions)... Is there anybody who can influence him?

श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: I think his Party leaders are sitting here. Why don't you advise him, N. K. Singh sahib?

श्री साबिर अली : \*

<sup>\*</sup>Not recorded.

MR. DEPUTY CHAIRMAN: What is he saying? ...(Interruptions)... What can I do?

### श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: What does he want? ... (Interruptions)... I don't know. ... (Interruptions)... If he wants to say something, he can give Notice.

#### श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: What does he want? He has been speaking for the last ten minutes. ...(Interruptions)... वया करना है?...(व्यवधान)...

# श्री साविर अली : \*

MR. DEPUTY CHAIRMAN: What is his problem? ... (Interruptions)... What is your problem?

# श्री साबिर अली : \*

MR. DEPUTY CHAIRMAN: Zero Hour is over. How can I bring back Zero Hour now? N.K Singhji, can I bring back Zero Hour now? It is over. ... (Interruptions)...

SHRI N.K. SINGH (Bihar): Sir, he wants to speak for only one minute.

MR. DEPUTY CHAIRMAN: He has been speaking for ten minutes. ... (Interruptions)...

SHRI SABIR ALI: I will take only 30 seconds, Sir.

MR. DEPUTY CHAIRMAN: You have taken ten minutes. What are you saying? .....(Interruptions)...अच्छा बोलिए, what do you want to speak?

श्री साविर अली: सर, मैं यह कहना चाहता हूं कि ओएनजीसी, जो पेट्रोलियम पदार्थ की सबसे बड़ी संस्था है, जो यहां डोमेस्टिक उत्पादन करती है, उसने विदेशों में 2007 में कम्पनीज़ खरीदीं और उसमें 2.1 बिलियन डॉलर्स लगाए, जबिक उससे आज तक एक रुपये की भी आमदनी नहीं आई। जो लोग उसमें मुलव्विस थे, आज उनको फिर बड़ी कंपनी का चेयरमैन बना दिया गया, ऑयल इंडिया कंपनी का चेयरमैन बना दिया गया, उन पर कोई कार्रवाई नहीं होती। ओएनजीसी का जो चेयरमैन है, वह हर साल सिर्फ रिग में और उसकी देखभाल में पेट्रोलियम कंपनी के छः हजार करोड़ रुपये खर्च करता है। इसका मतलब है कि कहीं न कहीं उसके ऊपर बड़े लोगों का हाथ रहता है और उस पर हम ध्यान नहीं देते।

<sup>\*</sup>Not recorded.

MR. DEPUTY CHAIRMAN: That is all. Now, you sit down. ...(Interruptions)...अब आप बेंडिए।...(व्यवधान)...

श्री साबिर अली : सर, ऑयल प्रॉडक्ट्स...(व्यवधान)...सिर्फ एक्सपोर्ट पर 15 हजार करोड़ का न सिर्फ डिफरेंस है, ...(व्यवधान)...

श्री उपसभापति : अब आप बैठिए।...(व्यवधान)...

श्री साबिर अली : सर, यह देश के लिए है।...(व्यवधान)...

श्री उपसभापति : अब आप बैठिए।...(व्यवधान)...

श्री साबिर अली : सर, हम 25 हजार करोड़ की बात करते हैं। सिर्फ ओएनजीसी एक ऐसी संस्था है कि अगर वह ईमानदारी से...(व्यवधान)...

श्री उपसभापति : मेरी प्रार्थना है कि अब आप बैठिए।...(व्यवधान)...

श्री साविर अली : सर, में पांच साल से उस कमिटी में हूं।...(व्यवधान)...

श्री उपसभापति : मेरी प्रार्थना है कि अब आप बैठिए।...(व्यवधान)...

श्री साबिर अली : सर, मैं यह जिम्मेदारी से कह रहा हूं कि 40 हजार करोड़ सिर्फ लीकेजेज़ से बचाए जा सकते हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please don't waste time. You have made your point. I have allowed you.

श्री साविर अली : लेकिन सरकार उस पर ध्यान नहीं देती।...(टयवधान)...

MR. DEPUTY CHAIRMAN: One Member taking the House to ransom. I will be forced to adjourn. ...(Interruptions)... Now, hon. Leader of the Opposition.

# STATUTORY RESOLUTION DISAPPROVING THE NATIONAL FOOD SECURITY ORDINANCE (NO. 7 OF 2013)

#### AND

# THE NATIONAL FOOD SECURITY BILL, 2013

THE LEADER OF THE OPPOSITION (SHRI ARUN JAITLEY): Sir, I move:

"That this House disapproves the National Food Security Ordinance (No. 7 of 2013) promulgated by the President of India on 5th July, 2013."

माननीय उपसभापित जी, जो प्रस्तावना मैंने की है कि राष्ट्रीय खाद्यान्न सरक्षा कानून के संबंध में जो अध्यादेश आया, यह अध्यादेश के अधिकार का दुरुपयोग था। खाद्यान्न सुरक्षा का अधिकार मिले, मेरी पार्टी इसका पूर्ण रूप से समर्थन करती है, लेकिन जिस तरीके से यह अध्यादेश लाया गया और इस कानून के अंदर जो लिखा है, उसमें बहुत सुधार की गुंजाइश है।